#### COURT-I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 322 OF 2017 & IA NO. 469 OF 2017

Dated: 31<sup>st</sup> October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

#### In the matter of:

Madhya Pradesh Power Management Co. Ltd. ...Appellant(s) Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy

Counsel for the Respondent (s) : Mr. Janmali M for R.2

## <u>ORDER</u>

IA No. 469 of 2017 (for exemption from filing certified copy of the impugned order) is allowed.

Issue notice to the Respondents returnable on 13.12.2017. Dasti, in addition, is permitted.

List the matter on <u>13.12.2017.</u>

(I. J. Kapoor)
Technical Member
ts/vg

(Justice Ranjana P. Desai) Chairperson